an>

Title: The Minister of Defence laid a statement regarding status of implementation of the recommendations contained in 9<sup>th</sup>, 12<sup>th</sup> and 13<sup>th</sup> Reports of the Standing Committee on Defence, pertaining to the Ministry of Defence.

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): I beg to lay this statement on the status of implementation of recommendations contained in the 9<sup>th</sup>, 12<sup>th</sup> and 13<sup>th</sup> Report of the Standing Committee on Defence (14<sup>th</sup> Lok Sabha) in pursuance of the direction of the hon. Speaker, Lok Sabha contained in Lok Sabha Bulletin – Part II dated September 01, 2004.

Report of the Standing Committee on Defence (14 Lok Sabha) relates to 'Defence Public Sector Undertakings', the 12<sup>th</sup> Report relates to 'Review of Medical Services And Education In The Defence Sector' and the 13<sup>th</sup> Report relates to 'A Critical Review of Rehabilitation of Displaced Persons'. The 9<sup>th</sup> Report was presented to the Lok Sabha on 20.3.2006. The 12<sup>th</sup> Report was presented on 2.8.2006 and the 13<sup>th</sup> Report was presented on the 3<sup>rd</sup> Aug. 2006. The Reports were laid in Rajya Sabha on the same day i.e. 20.3.2006, 2.8.2006 and 3.8.2006 respectively.

Action Taken Statements on the recommendations/ observations contained in the 9<sup>th</sup> Report, were sent to the Standing Committee on Defence On 30<sup>th</sup> Aug., 2006. Action Taken Statements on the 12 Report were sent on 6 Nov., 2006 and the Revised Action Taken Notes were sent on 13<sup>th</sup> April, 2007 as desired by the Committee and Action Taken Notes on the 13<sup>th</sup> Report of the Committee were sent to the Standing Committee on Defence on 17<sup>th</sup> January, 2007.

\* Laid on the Table and also placed in Library. See No. LT 6934/2007

The present status of implementation of the various recommendations made by the Committee in their 9<sup>th</sup>, 12<sup>th</sup> and 13<sup>th</sup> reports is indicated in the Annexure-I, II and III respectively to my Statement which is laid on the Table of the House. I would not like to take the valuable time of the House to read out all the contents of these Annexures. I would request that these may be considered as read.

-----

12.04 ½ hrs.

-